

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:503  
ANSWERED ON:26.07.2000  
CHEATING OF INDIAN LABOUR  
ALE NARENDRA

**Will the Minister of LABOUR be pleased to state:**

(a) whether the Government have chalked out any action plan against travel agents who are cheating Indian labourers seeking jobs in foreign countries; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) & (b) : With a view to curbing the activities of unregistered recruiting agents who indulge in cheating of emigrants, detailed guidelines have been issued to the various State Governments for issuing necessary instructions right upto the level of police stations for keeping a strict vigil on the activities of such agencies and for registration of cases against those found guilty. As and when any such case is brought to the notice of the Central Government, the same is referred to the concerned police authorities for necessary action.